

CORRIGENDUM

This is for information of all the bidders that "Tender no.01/2020-21 (Purchase Cell)" dated 29/06/2020 may be read as "**Tender no.02/2020-21 (Purchase Cell)**".

The bidders are advised to take into account the amendment while furnishing their bid.

Date - 30.06.20

Anamika
Registrar (Establishment) I/c

Patna High Court